

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3068  
TO BE ANSWERED ON 21.03.2017**

**SWACHHTA UDYAMI YOJANA**

**3068. SHRI S. RAJENDRAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government had launched a new scheme Swachhta Udyami Yojana during the year 2014;
- (b) if so, the details and the salient features thereof;
- (c) the projects/activities under the scheme, State-wise including Tamil Nadu;
- (d) whether any proposals for financial assistance have been received by the Government under the scheme;
- (e) if so, the details thereof, State-wise including Tamil Nadu along with the purpose for which financial assistance has been sought; and
- (f) the action being taken by the Government on the said proposals, State-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a): Yes, Madam, National Safai Karamcharis Finance and Development Corporation (NSKFDC) launched a new Scheme viz. "Swachhta Udyami Yojana" on 2nd October, 2014.

(b): The scheme has two components: a) Construction, Operation and Maintenance of Pay and Use Community Toilets in the Public Private Partnership (PPP) mode and b) Operation of Sanitation related Vehicles by Safai Karamcharis and liberated Manual Scavengers.

The salient features of the schemes are given below :

(1) Loans to individual beneficiaries/self-help groups through State Channelizing Agencies (SCAs)/Nationalised Banks (NBs)/Regional Rural Banks (RRBs) upto a maximum of Rs.25 lakhs for setting up of a unit of 10 seater toilet.

(2) Loans to Manual Scavengers, Safai Karamcharis and their dependents through State Channelizing Agencies(SCAs)/ Nationalised Banks(NBs)/Regional Rural Banks(RRBs) upto a maximum of Rs.15 Lakhs for Purchase of Garbage Trucks, Suction and Jetting Machine, Vacuum Loader etc.

(c) to (f) : Details of project for which proposals have been received, amounts sanctioned and disbursed State-wise are given at **Annexure**.

No proposal has been received from Tamil Nadu.

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## ANNEXURE IN REPLY TO PART (c) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.3068 FOR 21.03.2017 REGARDING "SWACHHTA UDYAMI YOJANA".

Swachhta Udyami Yojana Sanction & Disbursement Upto 28.02.2017

Sl. No.	Name of the States	Project for which proposal received and sanctioned (Units)		NSKFDC Share Sanctioned (Rs. in lacs)			Disbursement (Rs. in lacs)		
		Pay & Use Toilets	Sanitation related Vehicle	Pay & Use Toilets	Sanitation related Vehicle	Total	Pay & Use Toilets	Sanitation related Vehicle	Total
1	Andhra Pradesh	0	13	0	172.25	<b>172.25</b>	0.00	172.25	<b>172.25</b>
2	Bihar	10	25	190.00	136.75	<b>326.75</b>	0.00	0.00	<b>0.00</b>
3	Chhattisgarh	2	5	45.00	67.50	<b>112.50</b>	0.00	0.00	<b>0.00</b>
4	Gujarat	88	89	158.40	413.85	<b>572.25</b>	0.00	0.00	<b>0.00</b>
5	Jammu & Kashmir	100	10	270.00	45.00	<b>315.00</b>	270.00	0.00	<b>270.00</b>
6	Karnataka	0	40	0	540.00	<b>540.00</b>	0.00	0.00	<b>0.00</b>
7	Kerala	5	5	45.00	31.50	<b>76.50</b>	45.00	31.50	<b>76.50</b>
8	Madhya Pradesh	2	5	45.00	67.50	<b>112.50</b>	45.00	67.50	<b>112.50</b>
9	Maharashtra	10	10	90.00	63.00	<b>153.00</b>	0.00	0.00	<b>0.00</b>
10	Nagaland	0	3	0.00	9.00	<b>9.00</b>	0.00	9.00	<b>9.00</b>
11	Odisha	5	5	112.50	31.50	<b>144.00</b>	76.50	0.00	<b>76.50</b>
12	Punjab	22	22	495.00	297.00	<b>792.00</b>	0.00	0.00	<b>0.00</b>
13	West Bengal	0	5	0	87.50	<b>87.50</b>	0.00	0.00	<b>0.00</b>
	<b>Total</b>	<b>244</b>	<b>237</b>	<b>1450.90</b>	<b>1962.35</b>	<b>3413.25</b>	<b>436.50</b>	<b>280.25</b>	<b>716.75</b>